

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
AANCHAL ISPAT LIMITED

Operating In Steel Industry

Mouza-Chamarail National Highway 6 Liluah, Howrah, West Bengal, 711114 (Regd. Office)

(Under Sub-Regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1	Name of the corporate debtor along with PAN/CIN/LLP No.	Aanchal Ispat Limited L27106WB1996PLC076866
2	Address of the registered office	Mouza-Chamarail National Highway 6 Liluah, Howrah, West Bengal 711114
3	URL of website	www.aanchalispasat.com
4	Details of place where majority of fixed assets are located	Mouza-Chamarail National Highway 6 Liluah, Howrah, West Bengal 711114
5	Installed capacity of main products/ services	TMT - 65000 MT P.A. Structural - 24000 MT P.A.
6	Quantity and value of main products/ services sold in last financial year	1) Round & TMT Bar [Qty. 20854.77 MT Value 113.52 Crs.] 2) MS Angel [Qty. 5135.69 MT Value 27.80 Crs.] 3) MS Channel [Qty. 3031.17 MT Value 16.56 Crs.] 4) MS Flat [Qty. 4574.59 MT Value 25.23 Crs.]
7	Number of Employee/ Workmen	1) Labour / Workers - 69 Nos. 2) Staff and others - 38 Nos.
8	Further details including last available financial statements (with schedule) of two years, list of creditors, relevant dates for subsequent events of the process are available at	Available at website of IBBI (https://www.ibbi.gov.in) and can also be obtained by emailing at: aanchal.cirp@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the code is available at:	Details can be obtained by sending mail at: aanchal.cirp@gmail.com
10	Last date for receipt of expression of interest	14.01.2024
11	Date of issue of provisional list of prospective resolution applicants	24.01.2024
12	Last date for submission of objections to provisional list	29.01.2024
13	Process email id to submit EOI	aanchal.cirp@gmail.com



Santanu Brahma

CA Santanu Brahma

IBBI Regn. No.: IBBI/IPA-001/IP-P-01482/2018-2019/12251 (AFA valid till 04.10.2024)

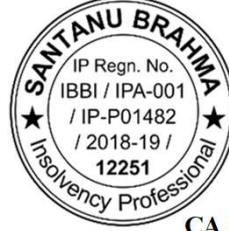
AH-276, Salt Lake, Sector II, Kolkata 700091, West Bengal
for M/s. Aanchal Ispat Ltd.

Kolkata, the 30th day of December, 2023

CORRIGENDUM to FORM G Invitation For Expression of Interest for Aanchal Ispat Limited

The following point nos. 13, 14 and 15 to be considered as intergral part of Form G published in the newspaper on 30.12.2023

RELEVANT PARTICULARS		
13	Date of issue of final list of prospective resolution applicants	08.02.2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	13.02.2024
15	Last date for submission of resolution plans	14.03.2024



Santanu Brahma

Sd/-

CA Santanu Brahma, Resolution Professional

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Kolkata, the 30th day of December, 2023

CORRIGENDUM to FORM G**Invitation For Expression of Interest for Aanchal Ispat Limited**

The following point nos. 13, 14 and 15 to be considered as integral parts of Form G published in the newspaper on 30.12.2023

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